

(b) As per the distribution policy, coal supplies are arranged only to actual consumers of coal as per linkages established and/or sponsorship issued by the sponsoring authorities. Linkages to consumers in the power sector are being given by the Standing Linkage Committee (SLC) set up by the Government in the Ministry of Coal. All consumers in the Steel Sector are given linkages by Linkage Committees set up by the Ministry of Steel. Similarly, all consumers in Cement Sector are given linkages by a Linkage Committee set up by the Government in the Ministry of Coal. Other consumers in the non-core sector i.e. industries other than power, cement and iron and steel are given linkages by a Linkage committee set up by the coal companies themselves. However, a No Objection Certificate is required to be obtained from the Government whenever the coal companies wish to give a linkage for a quantity of more than 5000 tonnes per month in favour of such consumers.

[*Translation*]

Job to Youth in Industries

5617. SHRI K.D. SULTANPURI : Will the Minister of INDUSTRY be pleased to state :

(a) the number of youths likely to get jobs in the industries set up by the Union Government and industrialists and the target fixed, if any, in this regard; and

(b) the number of persons likely to get jobs in the industrial sector in the coming years alongwith the details thereof ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). The rate of growth of employment generation in industrial, or in any other sector is contingent upon pace and pattern of the GDP growth in the sector. Projections for future are made as part of Five Year Plan exercises. The Eighth Five Year Plan had targetted an employment growth of 3.7% per annum in the manufacturing sector.

[*English*]

Article 371-F

5618. SHRI BHIM PRASAD DAHAL : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Government have replaced the old laws of Sikkim like Income Tax Manual of 1940s without the consent of the people of Sikkim; and

(b) if so, the details thereof alongwith the reasons therefor ?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D.

KHALAP) : (a) and (b). Sir, the Central Acts are generally extended to the State of Sikkim in consultation with the Government of that State. However, keeping in view the overall national interest the Income-tax Act, 1961, the Wealth-tax Act, 1957 and the Gift-tax Act, 1958 were extended to that State without the concurrence of the State Government in exercise of the powers conferred under clause (n) of article 371-F of the Constitution.

[*Translation*]

Sand Policy

5619. SHRI VISHAMBHAR PRASAD NISHAD : Will the Minister of INDUSTRY be pleased to state :

(a) whether a new policy has been formulated to extract the sand in U.P.;

(b) if so, the districts where leases have been awarded by the Government so far in this regard;

(c) whether the leases have also been awarded in Jalaur, Banda, Fatehpur and Allahabad;

(d) if so, the details thereof; and

(e) the date by which the leases will be awarded ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (e). The subject matter does not relate to this Ministry. Information is being collected from the Ministry of Mines and the UP State Government and would be placed before Parliament on receipt at the earliest.

Agro Based Industries in Rural Areas

5620. SHRI PAWAN DIWAN :
SHRI MURALIDHAR JENA :

Will the Minister of INDUSTRY be pleased to state :

(a) the details of the steps taken by the Union Government to set up agro-based industries in rural areas during the year 1995-96, State-wise; and

(b) the success achieved by the Government so far in this regard ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). The information is being collected and will be laid on the Table of the House.

[*English*]

Import of Machine for Hydel Power Scheme

5621. SHRI N.J. RATHWA : Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have received any proposals/memoranda from the State Government of Gujarat in regard to import of machinery from abroad for Hydel Power Scheme;